

FORMG
INVITATION FOR EXPRESSION OF INTEREST FOR
SHYAM INDOFAB PRIVATE LIMITED OPERATING IN THE TEXTILE
MANUFACTURING
AT VILLAGE NANDGAONPETH, DISTRICT AMRAVATI, MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Shyam Indofab Private Limited (CIN -U17299DL2012PTC251684) (PAN- AARCS6679R)
2.	Address of the registered office	1212A, Chiranjiv Tower 43, Nehru place, New Delhi, India, 110019
3.	URL of website	http://www.shyamindofab.com/#/home
4.	Details of place where majority of fixed assets are located	Plot T-1, Textile Park, MIDC, Nandgaonpeth, Amravati-444901
5.	Installed capacity of main products/services	Manufacturing facility in 6,47,000 square feet of an eco-friendly area with dye house capacity 450T/M. Complete textile processing unit including knitting, dyeing, processing and printing is set up at Amravati. Please write email to shyam.indo@truproinsolvency.com to seek further details about the Corporate Debtor.
6.	Quantity and value of main products/services sold in last financial year	Corporate Debtor has earned revenue from operations during FY 22-23 is Rs. 65,54,34,630/- (P.Y 2021-22: Rs. 133,04,52,671/-)
7.	Number of employees/workmen	Approximately 179 employees
8.	Further details including last available financial statements (with schedules) of two years, lists Of creditors are available at URL:	Please write email to shyam.indo@truproinsolvency.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write email to shyam.indo@truproinsolvency.com to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code.
10.	Last date for receipt of expression of interest	03-05-2025
11.	Date of issue of the provisional list of prospective resolution applicants	05-05-2025
12.	Last date for submission of objections to provisional list	10-05-2025
13.	Date of issue of final list of prospective resolution applicants	20-05-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-05-2025
15.	Last date for submission of resolution plans	19-6-2025
16.	Process email id to submit Expression of Interest	shyam.indo@truproinsolvency.com

Jagdish Kumar
Resolution Professional
in the matter of Shyam Indofab Private Limited,
Regd. no.: IBBI/IPA-001/IP-P00671/2017-18/11143
Regd. Add: House no: B-56, Wallfort City, Ring Road No. 1,
Raipur, Chhattisgarh – 492013

Date: 18-04-2025

Place: Raipur